

RAJYA SABHA

Thursday, the 3rd August, 1972 the 12th
Sravana. 1894 (Saka)

The House met at eleven of the clock, MR.
CHAIRMAN in the Chair.

ORAL ANSWERS TO QUESTIONS

SETTING UP OF 5TH AND 6TH ATOMIC POWER STATION

'91. SHRI K.OTA PUNNAIAH: t SHRI
CHANDRA SHEKHAR: SHRI
SYED AHMAD: SHRI KRISHAN
KANT: DR. Z. A. AHMAD: SHRI
D. P. SINGH:

Will (he Minister of ATOMIC ENERGY be
pleased to state:

(a) the time by when the 5th and the 6th
Atomic Power Station will be set up to make up
2,700 megawatts of power envisaged in the 10
year nuclear Plan; and

(b) whether any preliminary studies have
been conducted for the site location?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS WHO WILL
ALSO ASSIST THE PRIME MINISTER IN
PARLIAMENTARY WORK RELATING TO
DEPARTMENTS OF ATOMIC ENERGY AND
ELECTRONICS (SHRI K. C. PANT) : (a) The
Fifth and the Sixth Atomic Power Stations are
planned for completion during the period 1982-
84.

(b) A Site Selection Committee appointed by
the Department of Atomic Energy has already
submitted its interim report regarding the sites in
the Northern Electricity Region. It is at present
examining the sites in the Western Electricity
Region and will thereafter take up similar
examination in the Southern Electricity
Region.

The question was actually asked on the floor
of the House by Shri Kota Punnaiah.

8 R.S.S./72— I

I SHRI KOTA PUNNAIAH: May I know the names
of the places and which are the States which will
be fed from these power stations and whether there
will be a single grid? Secondly, at what cost will
you supply the power for both industrial and i
domestic purposes and how does your rate
compare with private companies?

SHRI K. C. PANT: At this stage, the i site
selection committee has just completed its work
and submitted its report. The Commission has
considered the report and they have selected a
site which is at Narora. That is for the fourth
plant. My hon. friend has asked information about
the fifth and sixth atomic power stations. These I
are still further in the future and for these not even
the sites have been selected yet I and it is very
difficult to give the details I which he now wants.

SHRI KRISHAN KANT: Is it a fact that the
Sarabhai profile envisages that in the period 1970-
80, in addition to the 1,000 ' megawatts capacity,
another 1,700 mega-j watts will be added, but now
it has been slashed down to give 470 megawatts or
i 670 megawatts maximum? Is it a fact that such a
ten-year profile is being planned?

SHRI K. C. PANT: It is a fact that the ten-year
profile provided for 2,700 mega-j watts and that
will not now be achieved.

SHRI KRISHAN KANT: Has the profile died
along with the death of Mr. Sarabhai?

SHRI K. C. PANT: I would indicate the dates,
so that my hon. friend, who is taking such a deep
interest in the subject, can calculate it. The date of
completion of the Rajasthan Atomic Power Project
No.1 is August, 1972 and that of Power Project
No.2, March, 1975. The date of completion of the
Madras Atomic Power Project No.1 is March, 1976
and project No. 2, 1977. The date of completion of
the

Narora Project No. 1 is January, 1980 and of Project No.2 January 1981. The fifth and six stations are planned for completion during 1982-84.

SHRI D. P. SINGH: Is it a fact that a site in the eastern region, particularly in Bihar and West Bengal, has been abandoned altogether, in view of the availability of coal there?

SHRI K. C. PANT: For the present "Yes".

DR. R. K. CHAKRABARTI: In view of the tremendous power shortage in west Bengal affecting the whole of the industrial belt and the public sector projects in Durga-pur, will the lion. Minister consider seriously the setting up of the next atomic power plant somewhere at the border of North Bihar and North Bengal, so that it will not only develop the industrial units in North Bihar and North Bengal, but it will also help in rural electrification in the three States of Bihar, West Bengal and Assam?

SHRI K. C. PANT: Sir, the real questions j is it can be looked at from two points of view. One is to provide power to Bihar and Bengal and the other is how to provide it. On the first question there can be no two opinions. The point is whether to provide it through hydel power or thermal power or atomic power, and a comparison has to be made of the costs and relative advantages in any area which abounds in coal and which also has hydro-electric sources of power. It is not worthwhile at this stage, it is not viable, to set up atomic power stations in those places. That is the real reason why in the eastern region, as I said earlier, for the present there is no idea of setting up an atomic power station.

SHRI B. K. KAUL: May I know wh-ther the Government has sureyed the total megawatts of power that would be required in the wake of the country's development in th2 various spheres and the sources where-

from the power will be generated and the need of the various States yearwise?

SHRI K.C. PANT: I think the Irrigation and Power Ministry have conducted such a survey, carried out such a study. They also have a ten-year programme and I think all these questions would probably be answered by them, I am not aware of any details.

SHRI SITARAM JAIPURIA: May I know whether the report of the Site Selection Committee for setting up power station in the northern region has been accepted by the Government? If so, when are they going to start the work and what is the total capital expenditure involved on this project in the northern region ?

SHRI K. C. PANT: As I said, the Atomic Energy Commission has accepted this report and Narora has been selected and a team in fact has gone to Narora recently, has visited it. The whole project report will be prepared from which other data will be available.

SHRI JANARDHANA REDDY: May I know whether a place called Somasela in the Nellore District of Andhra Pradesh is under consideration for setting up an atomic power station there? It seems sometime ago some survey has also been done there.

SHRI K. C. PANT: As I said, the idea is that there will be an examination of sites \ in the western electricity region now and I thereafter we will take up examination of sites in the southern electricity region. I Which sites will be considered I cannot say now.

SHRI KALYAN ROY: I do not know what is the power policy of the Government. We know the Tarapur bungling. When we have such abundance of coal and cheap coal all over the country, would the Government review its policy regarding the atcmic-based power plants and would depend on coal-based power plants particularly in Bengal and Bihar?

SHRI K. C. PANT: The assumption that coal is available all over the country is incorrect. It is available in certain parts of the country, and he has answered it himself.

SHRI A. G. KULKARNI: May I know, in the atomic power plants which are envisaged, what type of technology is being used, whether the collaborators have been identified? Is the Tarapur atomic power plant having frequent failure because of the collaborators' technology or of maintenance difficulty? Will the Government indicate whether the collaborators are identified and what technology is being used?

SHRI K. C. PANT: [a Tarapur, which was our first station, it was a turn-key job. In Rajasthan, which is the second station, the design is Canadian. In the third station which is Kalpakkam, the design is Indian though based on imported Canadian know-how. Even in respect of design while our designs have some modifications, one cannot call it Indian design. There is a modification of other designs on which we had worked earlier. Now we are trying to have purely Indian design taking into account the Indian production capabilities and so on and our own conditions, and we are trying to redesign these 200 or 235 megawatt units to make them efficient and economic under Indian conditions.]

दिल्ली में पुलिस आयुक्त की नियुक्ति

*92. श्री सुरज प्रसाद :

श्री एस० ए० खाजा मोहिदीन :

श्री सवाई सिंह सिसोदिया :

श्री सीता राम केसरी :

श्री श्यामलाल गुप्ता :

क्या गृह मंत्री 11 मई, 1972 को राज्य सभा में अतारंकित प्रश्न संख्या 178 के दिये गये उत्तर को

the question was actually asked on the floor of the House by Shri Suraj Prasad. I

देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने दिल्ली में पुलिस आयुक्त पदधति लागू करने के संबंध में कोई अन्तिम निर्णय कर लिया है; और

(ख) यदि हाँ, तो इसे कब तक लागू कर दिया जायेगा ?

APPOINTMENT OF A POLICE COMMISSIONER IN DELHI]

*92. SHRI SURAJ PRASAD:

SHRI S. A. KHAJA MOHIDEEN:

SHRI SWAISINGH SISODIA: SHRI

SITARAM KTSR1: SHRI

SHYAMLAL GUPTA :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Unpaired Question No. 178 given in the Rajya Sabha on the 11th May, 1972 and state:

(a) whether Government have taken any final decision to introduce Commissioner of Police set-up in Delhi; and

(b) if so, by when it will be introduced.]

गृह मंत्रालय में राज्य मंत्री (श्री के० सी० पन्त)

(क) अभी नहीं।

(ख) प्रश्न नहीं उठता।

+ [THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Not yet.

(b) Question does not arise.]

श्री सुरज प्रसाद : इस सम्बंध में मैं यह जानना चाहता हूँ कि अगर बाद में पुलिस कमिश्नर की बहाली होगी तो पुलिस कमिश्नर और आई० जी० के बीच में पावर के सम्बंध में क्या अन्तर रहेगा। दूसरी बात यह है कि अगर पुलिस कमिश्नर की बहाली होगी तो क्या उसे लॉ एंड ऑर्डर मेन्टेन करने के लिये जैसी डिस्ट्रिक्ट मैजिस्ट्रेट की पावर धारा 144 में होती है, वही पावर पुलिस कमिश्नर के हाथों में भी रहेगी।

श्री के० सी० पन्त : सभापति जी, मैंने कहा कि अभी इसका निर्णय ही नहीं हुआ है कि कमिश्नर नियुक्त किया जायगा।